

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Balasara Engineering Products Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/242(CHE)/2024

ORDER

Ld. Counsel Ms. Dharaniya Sri for the Applicant.

This application has been filed to take on record the 2nd
progress report for the quarter ended December 2023.

Report is taken on record, subject to all just exceptions.

IA/242/CHE/2024 is accordingly **disposed of**.

Incharge / Official maintaining the file is directed to update the
process file of the main CP enclosing all the previous orders
including orders on the interim applications.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)